

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1113

ANSWERED ON:05.08.2011

SOLAR ENERGY LIGHTING SYSTEM

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has fixed any targets for installation of solar energy lighting system in rural areas of the country;
- (b) if so, the details thereof;
- (c) the details of the villages and habitations where solar energy lighting system has been installed in the country, State-wise particularly tribal and economically backward areas of Bihar, Madhya Pradesh, Gujarat and Maharashtra;
- (d) the schemes/norms fixed for the installation of such solar energy lighting system in the rural areas alongwith targets fixed/achieved during last three years; and
- (e) the details/guidelines for proper maintenance of the solar energy lighting systems in rural areas?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): No, Madam. The Ministry does not fix any targets for installation of solar photovoltaic lighting systems in the country. However, under the Jawaharlal Nehru National Solar Mission, Government has approved a target of 200 MWp equivalent of Off-grid solar applications including solar lighting systems for the first phase of the Mission upto March 2013.

(c): State-wise list of Remote Villages/ Hamlets where SPV systems have been installed under the Remote Village Electrification Programme as on 30.06.2011 is given in Annexure-1.

State-wise cumulative installation of SPV lighting systems in the country including Bihar, Madhya Pradesh, Gujarat and Maharashtra is given in Annexure-2.

(d):Under the Remote Village Electrification (RVE) Programme, the Ministry provides 90% of the costs of systems, subject to pre-specified maximum amount for lighting/ basic electrification in those remote un-electrified census villages and hamlets of electrified census villages where grid extension is not found feasible by State Governments and hence not covered under Rajiv Gandhi Vidyutikaran Yojna. State-wise targets are not set under the RVE Programme. Under the Jawaharlal Nehru National Solar Mission (JNNSM), the Ministry provides subsidy of 30% of the project cost of lighting subject to a maximum of ` 81/- per watt peak and/or loan at 5% annual interest rate in General Category States. In Special Category States and districts with international borders and UT islands, subsidy of 90% of the project cost subject to a maximum of ` 243/- per watt peak is available for installation of SPV lighting systems by Central and State Government Ministries, Departments and their Organisations, State Nodal Agencies and local bodies. State-wise targets are not set under JNNSM Programme. During the last three years, 53,024 solar lanterns; 1,62,513 numbers of solar home lights and 50,254 numbers of solar street lights have been installed in different parts of the country.

(e): Under RVE Programme, Ministry provides financial assistance for 5 year annual maintenance contract with the suppliers besides training of the beneficiary and establishment of service center by the supplier. In order to ensure satisfactory performance and long life of the solar photovoltaic systems, Ministry has specified performance specifications and standards for the systems to be supplied under the JNNSM. In addition, there is a provision of five years annual maintenance contract.

Annexure-1

Annexure-I referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 1113 for 5th August, 2011.

State-wise list of Remote Villages/ Hamlets electrified through Solar Energy as on 30.06.2010

S. No.	State	Villages/ Hamlets completed
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1.	Andhra Pradesh	13
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2. Arunachal Pradesh	820
2. Assam	1688
3. Chhattisgarh	568
4. Gujarat	38
5. Haryana	286
6. Himachal Pradesh	21
7. Jammu & Kashmir	160
8. Jharkhand	449
9. Karnataka	30
10. Kerala	607
11. Madhya Pradesh	381
12. Maharashtra	338
13. Manipur	191
14. Meghalaya	97
15. Mizoram	20
16. Nagaland	11
17. Odisha	602
18. Rajasthan	292
19. Sikkim	13
20. Tamil Nadu	101
21. Tripura	775
22. Uttar Pradesh	184

23 Uttarakhand	506
24. West Bengal	1178
Total	9369

Annexure-2

Annexure-2 referred to in the Reply to Part (c) of the Lok Sabha Unstarred Question No. 1113 for 5th August, 2011.

State-wise cumulative installation of SPV Lighting Systems up to 30.6.2011.

S.No.	State/UTs	Solar photovoltaic systems		
		Lanterns Nos.	Home lights	Street lights
1	Andhra Pradesh	38215	1958	4186
2	Arunachal Pradesh	13937	10178	1071
3	Assam	1211	5870	98
4	Bihar	50117	3350	955
5	Chhattisgarh	3192	7233	1923
6	Goa	1065	362	619
7	Gujarat	31603	9231	2004
8	Haryana	73116	49418	20074
9	Himachal Pradesh	22970	16848	4072
10	Jammu & Kashmir	28672	23083	5596
11	Jharkhand	16374	6876	620
12	Karnataka	7334	36134	2694
13	Kerala	41181	32326	1090
14	Madhya Pradesh	9444	2651	6138
15	Maharashtra	68683	2431	8420

16 Manipur	4787	3865	928
17 Meghalaya	24875	7840	1273
18 Mizoram	8331	5395	431
19 Nagaland	6317	720	271
20 Orissa	9882	5156	5834
21 Punjab	17495	8620	5354
22 Rajasthan	4716	91754	6852
23 Sikkim	5200	4640	212
24 Tamil Nadu	16818	7536	6350
25 Tripura	42360	26066	1199
26 Uttar Pradesh	60123	132203	89160
27 Uttarakhand	64023	91307	8568
28 West Bengal	17662	130873	8076
29 Andaman & Nicobar	6296	405	358
30 Chandigarh	1675	275	229
31 Delhi	4807	0	301
32 Lakshadweep	5289	0	0
33 Puducherry	1637	25	417
34 Others	125797	24047	9150
Total	835204	748676	204523